

# **REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

**Seventh Lok Sabha**

**Thirty Seventh Report**



**LOK SABHA SECRETARIAT  
NEW DELHI**

**1982**

Presented on 9-3-1982

Adopted on 12-3-1982

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

(Seventh Lok Sabha)

**THIRTY-SEVENTH REPORT**

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Thirty-seventh Report.

2. The Committee met on 8 March 1982 for allocation of time to the resolutions at item Nos. 2, 3 and 4 set down in the List of Business for Friday, 12 March 1982.

3. The Committee recommend the allocation of time as follows:—

(1) Resolution regarding drinking water facilities in rural areas by Shri Virdhi Chander Jain.	2 hours
(2) Resolution regarding development of North-Eastern Region by Shri Ngangom Mohendra.	2 hours
(3) Resolution regarding measures to protect Harijans, etc. by Shri Rashid Masood.	2 hours

**Recommendations**

4. The Committee recommend that the allocation of time to resolutions, as shown in paragraph 3 above, be agreed to by the House.

NEW DELHI;

8 March 1982

17 Phalgun 1903 (Saka)

G. LAKSHMANAN,  
Chairman,  
Committee on Private Members'  
Bills and Resolutions.